

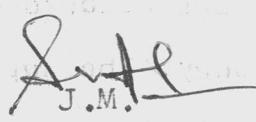
10-3-99

O.A.1280/93

5

Hon'ble Mr. S.Dayal, A.M.
Hon'ble Mr. S.K.Agrawal, J.M.

Shri A.K.Dave appears for Shri H.P.Chakraverty
for the applicant and seeks 4 weeks time to inform the
counsel. Last opportunity is allowed for presenting
arguements in this case. List this case for admission
on 20-4-99.


J.M.


A.M.

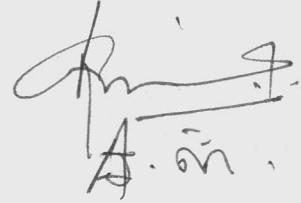
Satya/

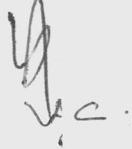
20-4-99

Hon'ble Mr. Justice
H. N. Sanjiva Reddy, V.C.

Hon'ble Mr. G. Ramakrishnan, A.M.

Name for the applicant
~~Deemed counsel for~~
List for admission on
20-5-99.


A.M.


V.C.

O.A. 1280/93.

20.5.99

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. S.K. Agarwal, J.M.

None for the applicant. None appeared

for the applicant on 18.2.99, 10.3.99 and
20.4.99 and 20.4.99.

Sri A.K. Dave learned counsel for
the applicant who is a solicitor. The learned
counsel for the applicant sought adjournment. Last
opportunity was allowed on that date. None
is present today. The applicant seems to have
lost interest in the case and the case is
therefore dismissed in default and for non
prosecution.



Nafees.